

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/251(CHE)2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : Vaddineni Devasena of M/s Victory  
Transformers & Switch Gears Ltd**

**UNDER SECTION : Sec 95(1) of IBC 2016**

**ORDER**

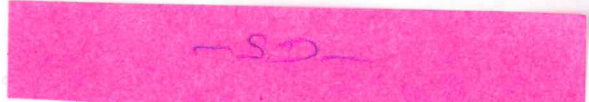
Representing Counsel Ms.Sangamitra Loganathan on behalf of the Counsel on record, Mr.B.Dhanaraj appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no.WP(C)/510/2022, **Sanjay Singal &Anr Vs Union of India &Ors**, post this matter on **18.12.2023** for further hearing.



**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**